

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. I.A. 4480/2023

In

C.P.(IB)-2640(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.04.2024**

NAME OF THE PARTIES: Rattan India Finance Pvt Ltd

V/s.

Cox & Kings Ltd.

Appearance

For Applicant : Adv. Shruti Singhi i/b Menon & Mandave

For Respondent : Adv. Yash Dhruva a/w. Adv. Ruchita Jain i/b. MDP
& Partners

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 4480/2023

This matter is listed for submitting written submissions.

Written submissions have been tendered in the court by both the parties.

Order is reserved.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)